

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/4242/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 17th November, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 2969 dtd 17.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.11.2020 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 17.11.2020 till the morning of 18.11.2020, has been granted.

Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in her absence the the next senior most Judicial officer at the station shall be in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/4242/A, dated 17.11.2020
Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)